

## OFFICE OF THE DISTRICT JUDGE, KALAHANDI BHAWANIPATNA

Order No. 59 of 2022

Dated, Bhawanipatna the 8<sup>th</sup> day of April, 2022

Pursuant to advertisement No. 01 of 2022 dated 09.03.2022 and in accordance with the SOP issued by the Hon'ble Court vide their order No. 1390 dt. 2.2.2021 and Home Department Letter No. 11866 dated 07.03.2020 regarding creation of posts of support staff of different categories for the FTSCs read with Home Department Gazette Notification dated 29.03.2020 on "the Odisha Fast Track Special Courts (Method of Recruitment & Condition of Services of retired Judicial Officers of the Cadre of District Judges and Staff including in-service Judicial Officer in the regular Cadre of District Judge, Ministerial Staff and Group-D employees Scheme, 2020", the following appointments of Ministerial staff are made for filling up of the vacant posts of Senior Clerk, Senior Typist and Junior Clerks from the selection list of the retired Govt. Employees as per Resolution 08.04.2022 of the District Recruitment Committee, for smooth management of office work, in exigency of public service and for the interest of administration.

1. Sri Bijaya Kumar Maharana, Retired Government Employee, S/O. Late Nakul Maharana, At/PO: Bhawanipatna Sashtinagar Para (Purunapada), Dist.: Kalahandi is appointed as Senior Clerk and posted as such in the Court of Adhoc Addl. District & Sessions Judge (FTSC), Bhawanipatna.
2. Sri Chandra Sekhar Goud, Retired Government Employee, S/O. Jagatananda Goud, at Mahavirpada, Hatiram Gali, PO: Bhawanipatna, Dist.: Kalahandi is appointed as Senior Typist and posted as such in the Court of Adhoc Addl. District & Sessions Judge (FTSC), Bhawanipatna.
3. Sri Pradeep Kumar Singh, Retired Government Employee, S/O. Late Pareswar Singh, At: Kacheri Colony, Titilagarh, At/PO/PS: Titilagarh, Dist.: Balangir is appointed as Junior Clerk and posted as such in the Court of Adhoc Addl. District & Sessions Judge (FTSC), Bhawanipatna.
4. Sri Surjya Narayan Sahu, Retired Government Employee, S/O. Banshidhar Sahu, At/PO: Tarbha (Nuapada), Dist.: Sonepur is appointed as Junior Clerk and posted as such in the Court of Adhoc Addl. District & Sessions Judge (FTSC), Bhawanipatna.

The appointment in respect of the Ministerial Staffs are purely on adhoc basis and temporary (contractual) basis initially for a period of one year which may further be extended from time to time till the concerned retired staff attained the age of 70 years or till continuation of the Scheme (FTSCs) whichever is earlier and it shall be liable to be terminated at any time without any notice. The appointee retired staff during the tenure of their appointment shall be under the administrative and disciplinary control of the District Judge, Kalahandi Bhawanipatna. On appointment under the Scheme the retired employees shall be entitled to receive

pay and allowances at the rate they were drawing at the time of retirement minus total amount of pension being received by them after commutation under the pension Rules applicable to them. They shall also be entitled to all other regular allowances admissible to in-service staff of respective cadres.

The appointee retired staffs are directed to furnish one Medical Certificate of fitness from a registered medical practitioner and all original certificates as per the advertisement in respect of their appointment along with appointment letter at the time of their joining before the Presiding Officer on 12.04.2022 forenoon positively.

Inform all concerned.

Sd/- (Sri D.R.Kanungo)  
District Judge,  
Kalahandi Bhawanipatna.

Memo NO. 3128 (11) /Date: 08.04.2022

Copy forwarded to the Adhoc Addl. District & Sessions Judge (FTSC), Bhawanipatna/Judge-in-Charge, Accounts, Bhawanipatna/Registrar, Civil Courts, Bhawanipatna/Court Manager, Civil Courts, Bhawanipatna for information and necessary action.

Copy forwarded to the Sheristadar/Establishment Clerk, District Court, Bhawanipatna for information and necessary action.

Copy forwarded to the System Officer, District Court, Bhawanipatna with an instruction to upload the above order in the District Court website.

Copy to persons concerned.

  
Registrar, Civil Courts,  
Bhawanipatna.